

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 263 of 2015

Dated : 6th January, 2017

In the matter of:

Damodar Valley Corporation

... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

The Court did not assemble on 05.01.2017 on account of court holiday (Guru Govind Singh's Birthday).

List the matter on **17.02.2017.**

For Court Master

suman